Passport and Visa outsourcing operation by High Commission in London

*340. DR. CHANDAN MITRA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Indian High Commission in London had awarded a contract to a private company under passport and visa outsourcing operations at a service fee of £1.90 per application in April, 2013, if so, the details thereof;
- (b) the reasons for which the said company is currently charging a fee of £10.20 for collecting applications and bio-metric impressions for obtaining visa, passport and overseas Indian Card Services; and
- (c) the corrective steps taken by Government in the matter to check further losses to the people and exchequer?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHID): (a) No, Sir.

- (b) The said company is charging a fee of £10.20 as per the Agreement with the High Commission of India, London.
- (c) There is no loss to the exchequer as the service fee is payable to the service provider directly by the applicants.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Power plants in the country

2332. SHRI N. BALAGANGA: Will the PRIME MINISTER be pleased to state:

- (a) the details of the installed capacity and the actual power generation from Nuclear Power Plants in the country;
- (b) the steps taken by Government to improve the power generation from these nuclear power plants;
- (c) whether Government has any proposal to set up some more nuclear power plants, if so, the details thereof, and if not, the reasons therefor, and
- (d) the steps taken by Government to increase power generation in the country?